

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEEDNRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).2514/2006

RAM KISHORE

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing O.T.,bail)

Date: 31/08/2006 This Petition was called on for hearing today.

For Petitioner(s) Mr. Viresh Kr. Yadav, Adv.

Mr. Rameshwar Prasad Goyal,Adv.

Mr. Satya Prakash Sharma, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Service is complete. However, there is no appearance for the respondent.

If there is no appearance for the respondent, list the matter before the Hon'ble

Court.

(B. Sudheendra Kumar)

Registrar

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